

Sr. No.	Court	District	Case No.	Petitioner Name VS Advocate Respondent Name	Date of Registration	Whether Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Urgent Decision	Date of Disposal	Days for Disposal (Contested / Settled)	Nature of Disposal	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section for
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		ARBTN – 5300 / 2018	KCM PETROTECH VS. INDIAN OIL CORPORATION LTD.	SH. MOHIT D. RAM	24.09.2018	NA	05.04.2021	925	DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT
			OMP- COMM – 35 / 2018	CONSTRUCTION VS GENERAL MANAGER NORTHERN	SH. SANDEEP KUMAR	03-12-2018	NA	15.04.2021	865	DISMISSED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT
			OMP- COMM – 25 / 2018	SCHOOL VS. M/S. EDUSMART SERVICES PVT. LTD.	SH. ASHISH TIWARI	16.11.2018	NA	15.04.2021	882	ALLOWED	NA	NA	U/S – 34 OF ARBITRATION AND CONCILIATION ACT
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		OMP (COMM) 11/2019	SRI CHAITANYA CHILDRENS ACADE Vs EDUSMART SERVICES PVT LTD	SRIDHAR	14-01-2019	NA	30-04-2021	837	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			ARB TN/3042/2018	SMART SCHOOL ARAKKONAM Vs EDU SMART SERVICES PVT LTD	S GOWTHAMAN	16-07-2018	NA	30-04-2021	1019	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			ARB TN/3312/2018	QUILRIYA ENGLISH MEDIUM SCHOOL KANNADA IDDYA Vs EDUSMART SERVICES PVT LTD	SHEKHAR	24-07-2018	NA	30-04-2021	1012	ALLOWED	NA	NA	34 Arbitration & Conciliation Act
			ARB TN/5645/2018	L M G S MANVI CONVENT SCHOOL Vs EDUSMART SERVICES PVT LTD AND ANR	CHARU AMBWANI	05-10-2018	NA	30-04-2021	939	ALLOWED	NA	NA	34 Arbitration & Conciliation Act
12	SH. KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL										
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	ARB TN/1	HARISH PLASTIC AND ORS. Vs CAPRI GLOBAL CAPITAL LTD.	SH. NEELKANTH KUMAR	14-01-2020	NO	01-04-2021	443	CONTESTED	N/A	N/A	SECTION 34 ARB. & CONC. ACT
			ARB TN/2	M/S BHUDHI RAJA ELECTRICALS Vs FARMERS COOPERATIVE GROUP HOUSING SOCIETY LTD	SH. ARUJUN BHATI	19-11-2019	NO	05-04-2021	504	CONTESTED	N/A	N/A	SECTION 34 ARB. & CONC. ACT
			ARB. A.(C)	COOPERATIVE GROUP HOUSING SOCIETY LTD. Vs M/S BUDHIRAJA ELECTRICALS AND	SH. ANIL KUMAR	04-09-2018	NO	05-04-2021	945	CONTESTED	N/A	N/A	SECTION 34 ARB. & CONC. ACT

